

**Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.159 of 2014 &
IA- No. 255 of 2014 & IA- No.256 of 2014
and
Appeal No.160 of 2014 &
IA-No.257 of 2014**

Appeal No.159 of 2014

Dated: 17th November, 2014

**GAIL India Ltd. Appellant (s)
Versus
Welspun Maxsteel Limited & Ors. ... Respondent (s)**

Appeal No.160 of 2014

**GAIL India Ltd. Appellant (s)
Versus
M/s Ispat Industries Limited & Others ... Respondent (s)**

ORDER

The Court has not assembled today. Post the matter for hearing on **09.01.2015 at 2.30 p.m.**

Pr/rt

(Court Master)